



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.01.2026

NOTICE

Please take notice that the following matter listed for pronouncement of judgment in the Court – II at 10:30 AM on 15.01.2026 will not be taken up. The next date of pronouncement will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 325 of 2025 For Judgment	Tarsem K Ruby Vs. Ojas Medical Services Pvt. Ltd. & Ors.	Karan Gandhi	Tarun Khaira- R1,2,4,7-11

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)